

assistance is for participation in medical/tourism fairs/medical conferences/wellness conferences/wellness fairs and allied road shows.

(d) and (e) Yes, Sir. MOT is promoting the tourism industry in the country as a holistic destination in the domestic and international markets through print and electronic media campaigns, tourist literature, and publicity collaterals and also through its India Tourism offices located in India and abroad.

Claims filed under the Forest Act

1515. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the reasons that out of 32.28 lakh claims filed under the Forest Act as of 1 August, 2012, only 12.68 lakh titles have been distributed;

(b) the details of pending claims as on 1 November, 2012, State-wise; and

(c) the efforts the Ministry is making to clear all the claims?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) As per the information collected from the State/UT Governments, out of 32,28,887 claims filed under the Forest Rights Act, 2006 till 1st August, 2012, total number of 27,73,631 claims (85.90% of the total claims filed) had been disposed off. The claims filed under the Act for vesting of rights are adjudicated at three levels, namely, the Gram Sabha, the Sub-Divisional Level Committee and the District Level Committee. The claims filed under this Act are finally approved by District Level Committee. Out of the total 27,73,631 claims disposed off, 12,68,766 claims were approved and the same number of titles have been distributed.

(b) The State-wise details of pending claims filed under the Forest Rights Act, 2006, as on 1st November, 2012, are given in the Statement (*See below*).

(c) As per the provisions of the Forest Rights Act, 2006 and the Rules framed thereunder, the responsibility for implementing the Act lies with the State/UT Governments. The Ministry has been interacting with the State/UT Governments urging them to expedite disposal of all the pending claims at the earliest. The Ministry has issued detailed guidelines on 12.7.2012 to the State/UT Governments and also notified the Forest Rights Amendment Rules, 2012 on 6.9.2012 to ensure better and effective implementation at the ground level. The Ministry has organized five regional consultations and a national meeting with the State Governments on the implementation of Forest Rights Act to ensure its implementation in letter and spirit.

Statement*State-wise details of the claims pending under the Forest Rights Act, 2006.*

(As on 1.11.2012)						
Sl. No.	States	No. of claims received	No. of titles distributed/ ready	No. of claims rejected	Total No. of claims disposed off/% with respect to claims received	No. of claims pending
1	2	3	4	5	6	7
1.	Andhra Pradesh	3,30,479	1,67,797	1,53,438	3,21,235 (97.20%)	9,244
2.	Arunachal Pradesh	-	-	-	-	-
3.	Assam	1,31,911	36,267	37,669	73,936 (56.04%)	57,975
4.	Bihar	2,930	28	1,644	1,672 (57.06%)	1,258
5.	Chhattisgarh	4,92,068	2,15,443	2,72,664	4,88,107 (99.19%)	3,961
6.	Goa	-	-	-	-	-
7.	Gujarat	1,91,592	40,029	19,613	59,642 (31.12%)	1,31,950
8.	Himachal Pradesh	5,688	7	2,144	2,151 (37.81%)	3,537
9.	Jharkhand	42,003	15,296	16,958	32,254 (76.78%)	9,749
10.	Karnataka	1,63,320	6,288	1,55,417	1,61,705 (99.01%)	1,615
11.	Kerala	37,509	23,147	4252	27,399 (73.04%)	10,110
12.	Madhya Pradesh	4,63,532	1,70,910 distributed and 7,592 titles ready	2,78,846	4,49,756 (97.02%)	13,776
13.	Maharashtra	3,44,330	99,368	2,34,242	3,33,610 (96.88%)	10,720

1	2	3	4	5	6	7
14.	Manipur	-	-	-	-	
15.	Meghalaya	-	-	-	-	
16.	Mizoram	-	-	-	-	
17.	Orissa	5,32,464	3,01,200	1,31,970	4,33,170 (81.35%)	99,294
18.	Rajasthan	64,422	32,080	30,914	62,994 (97.78%)	1,428
19.	Sikkim	-	-	-	-	-
20.	Tamil Nadu	21,781	3,723 titles ready	-	-	21,781
21.	Tripura	1,82,617	1,20,473	21,384	1,41,857 (77.68%)	40,760
22.	Uttar Pradesh	92,433	17,705	73,028	90,733 (98.16%)	1,700
23.	Uttarakhand	182	-	1	1 (0.54 %)	181
24.	West Bengal	1,37,278	29,532 distributed and 3,288 titles ready	78,627	1,08,159 (78.78%)	29,119
25.	A and N Islands	-	-	-	-	-
26.	Daman and Diu	-	-	-	-	-
27.	Dadra and Nagar Haveli	-	-	-	-	-
	TOTAL	32,36,539	12,75,570 distributed and 14,603 ready	15,12,811	27,88,381 (86.15%)	4,48,158

220 Written Answers to

[RAJYA SABHA]

Unstarred Questions